

a half rupee per *seer* when the official rate of the sugar in the market is nearly fourteen annas per *seer*; and

(b) what are the reasons that its price in the open market is not being controlled ?]

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI) : (a) There is no control on the price of sugar candy.

(b) Due to the fact that it is generally manufactured from free market sugar on which there is no price control.

संसद् के सदस्यों के लिये मकान

५७. श्री एस० डी० मिश्र : क्या कार्य-आवास तथा संभरण मन्त्री जो यह बतलाने का कष्ट करेंगे कि :

(क) संसद् के सदस्यों के लिये नौर्थ एवन्यू तथा साउथ एवन्यू के जो मकानात बने हैं उन पर कितना खर्च हुआ है ;

(ख) कृपया यह भी बतलाया जाय कि "ए", "बी" तथा "सी" टाइप जो फ्लेट बने हैं उन प्रत्येक प्रकार पर कितन खर्च पड़ा है ;

(ग) कृपया यह भी बतलाया जाय कि प्रत्येक प्रकार के सेटों में कितने कितने कौस्त के फरनीचर दिये गये हैं और

(घ) क्या इन के लिये टेंडर लिया गया था ?

[FLATS FOR M. PS]

57. SHRI S. D. MISRA: Will the Minister for WORKS, HOUSING and SUPPLY be pleased to state :

(a) what expenditure has been incurred on building flats for the Members of Parliament on North Avenue and South Avenue ;

(b) what expenditure has been incurred on building separately 'A', 'B' and 'C' types of flats for the Members of Parliament;

(c) the cost of furniture provided in each of these types of flats; and

(d) whether Government called for any tenders for the supply of such furniture ?]

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAJ) : (a) Rs. 39,73,640 including services but excluding cost of furniture.

(b) A Type : Rs. 14,12,320 (104 @ Rs. 13,580 each).

B Type : Rs. 11,46,960 (72 @ Rs. 15,930 each).

C Type : Rs. 14,14,360 (76 @ Rs. 18,610 each).

(c) A Type : Rs. 2,500 each.

B Type : Rs. 3,308 each.

C Type : Rs. 3,770 each.

(d) Yes.

APPOINTMENT OF CHAIRMEN OF COMMITTEE OF PRIVILEGES AND COMMITTEE ON PETITIONS

MR. CHAIRMAN : I have one or two announcements to make. For the Committee of Privileges under rule 169 (1), I appoint Shri Pattabhi Sitaramayya as Chairman. For the Committee on Petitions, Shri Jaspat Roy Kapoor will serve as Chairman.

We have to meet tomorrow at 4 o'clock and not at 8.15, as many Ministers will be required to be present in the House of the People. So, when we adjourn, we will adjourn till 4 o'clock tomorrow, and will go on till 8 o'clock.

NOTICE OF MOTION FOR PAPERS

SHRI P. SUNDARAYYA : Sir, I have given notice of a motion for papers on the question of the